

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 279/9/HDB/2020
NAME OF THE COMPANY	Hyquip Systems Ltd
NAME OF THE PETITIONER(S)	Bonfiglioli Transmissions Pvt Ltd
NAME OF THE RESPONDENT(S)	Hyquip Systems Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Time is sought for reporting amicable settlement and for making further payments. List the matter on 15.03.2021.

sd/-

MEMBER (TECHNICAL)

sd/-

MEMBER (JUDICIAL)

karim